CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP NO. 406/2003 IN OA NO. 2540/2002

This the 8th day of January, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J) HON'BLE SH. S.A. SINGH, MEMBER (A)

Sh. Jagroop Singh, IPS, Son of Daryao Singh, Posted as Addl. S.P. Faridabad, State of Haryana.

(By Advocate: Dr. G.S. Sangwan)

Versus

- N. Gopala Swami, Secretary, Home Ministry, North Block, New Delhi.
- Z. A.N.Mathur,
 Secretary,
 Home Department,
 Chandigarh.

(By Advocate: Sh. A.K.Bhardwaj for Resp. No.1 Sh. Devraj A.D. for Resp. No.2)

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for respondents submits that they have complied the Tribunal's order and are filing the compliance affidavit during the course of the day. Hence, CP is dropped.

S.A. SIN₩AN Member (A) (KULDIP SINGH Member (J)

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